

National Company Law Tribunal

Allahabad Bench

CP NO. 60/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE COMPANY: Rohendra Singh vs Vigilant Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 9 of I & B Code 2016.

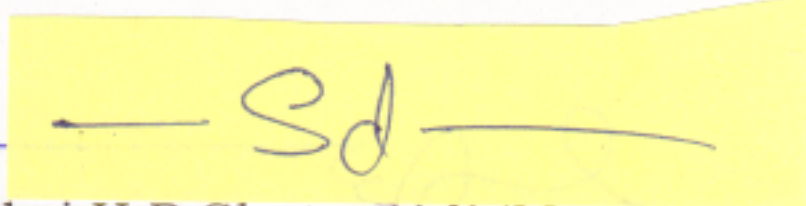
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order in CP NO.(IB)60/ALD/2017

None for the parties. The case is adjourned for hearing.

The matter be listed on 20<sup>th</sup> July,2017.

Date-05/07/2017

  
Shri H.P Chaturvedi (Member J)